was also discussed and it was agreed that such a Council may be set up as early as possible. The proposed termj of reference for the Council include inter alia, co-operation their respective Industrial between Development Corporations and the preparation 01 feasibility studies and project reports The terms of reference of the Council are being finalised in consultation with HMG Nepal.

Indian industrialists have on their own already set up industries in Nepal for manufacture of woollen yarn and catechu. A Cotton Textile mill is also being set up.

PRIVATE RAILWAY COMPANIES

620. SHRI RAM CHANDER: Will the Minister of RAILWAYS be pleased to state:

(a) the dates of expiry of the current agreements with private Railway Companies for running the respective Railways;

(b) the names of the Railways which are proposed to be nationalised:

(c) the income and expenditure of the Shahdara-Saharanpur Light Railway during 1964-65, 1965-66 and 1966-67 and the extent of passenger and goods traffic carried by the Company during these years;

(d) whether the Shahdara-Saharanpur Light Railway is proposed to be nationalised in view of its deteriorating efficiency and maintenance of rolling stocks; and

(e) if so, the steps that are being taken in ^he matter?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) and (b) A statement is attached, giving the relevant information about private Railways operating in the country. [See Appendix LX, Annexure No. 23.]

382 RSD-5.

There are no specific dates for expiry of the agreements with the private Railway Companies. The question of nationalising these Railways other than the District Board lines referred to in the Statement at Annexure 'A', is considered, taking all the relevant factors into consideration, as and when the option for purchase falls due under the terms of the agreement.

(c) A statement is attached giving the relevant detials. [See Appendix LX, Annexure No. 24.]

(d) and (e) No. The question of nationalising the Shahdara Saharanpur Light Railway will be considered when the next option for purchasing the line falls due under the Agree ment, taking all the relevant factors into consideration.

DEMAND FOR CONCESSIONAL TARIFF FOR TRANSPORT OF COAL

621. SHRI P. K. KUMARAN: SHRI YELLA REDDY:

Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) whether the Andhra Pradesh Government has requested the Centre to allow concessional tariff for transport of coal to pit head thermal stations in the State of Kothagudam; and

(b) if so, what action has *beta* taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI): (a) We are not aware of any such proposal.

(b) Does not arise.